

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 5th Jan 2021

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/11/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	A.K MANSOOR
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 4 OTHERS

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Office Notes**

**Video Conference**

**5th Jan 2021**

**ORDER**

**TCP/11/KOB/2019**

Learned counsel for the Petitioner Shri A.M.Sreedharan as well as the learned counsel for the respondents Shri Kaushik N Sharma sent their email informing the willingness to appear through VC. However, due to paucity of time, the matter could not be taken up. Adjoined to 24.2.2021.

Sd/-

**Ashok Kumar Borah**  
Member (Judicial)